

1	2	3	4	5	6
3.	Upper Ganga Irrigation Modernisation Project (Credit No.1483-IN)	Uttar-Pradesh	SDR. 99.1	SDR.18.4	31-12-91
4.	Bihar Public Tubewells (Credit No. 1737-IN)	Bihar	SDR. 59.5	SDR. 40	31-12-91
5.	Second Andhra Pradesh Irrigation Project (Loan 2662-IN Credit 1665-IN)	Andhra Pradesh	Loan US \$ 131.0 Credit; SDR 127.5	Loan : US \$ 90.0 US \$ 41.0 Credit : SDR 40.8 (Diverted to A.P. Cyclone)	31-05-91 30-06-93 31-08-90
II. ON-GOING PROJECTS					
1.	Dam Safety Assurance and Rehabilitation Project (Credit 2241-IN Loan 3325-IN)	Madhya-Pradesh Rajasthan Orissa Tamil Nadu	Credit : SDR.96.2 Loan : US \$ 23	US \$ 23	02-06-95
2.	Upper Krishna project phase-II (Credit 2010-IN) Loan 3050-IN)	Karnataka	Credit : SDR 119.0 Loan : US \$ 165.0	US \$ 80 US \$ 40	31-12-91 30-06-93

Refinery at Bina in Madhya Pradesh

2895. SHRI R. SURENDER REDDY :
SHRI PARAS RAM BHARDWAJ :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have recently given approval for setting up a grass-root refinery project at Bina in Madhya Pradesh in a joint venture between the Bharat Petroleum Corporation and the Oman Oil Company;

(b) if so, the details thereof indicating inter-alia the capacity of the refinery, financing and funding, period of completion and commissioning etc.;

(c) whether the refinery also involves setting up of the infrastructural facilities;

(d) if so, the details thereof;

(e) whether any Memorandum of Understanding/ agreement has been signed between the BPCL and the Oman Oil Company; and

(f) if so, the broad details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d). Government has approved the proposal of M/s Bharat Petroleum Corporation Limited on 11.12.1995 for setting up of a 6 MMTPA Grassroot Fuel/Lubs Refinery at Bina in Madhya

Pradesh and related infrastructure facilities like Crude Import facility consisting of Single Point Mooring and Crude Oil Terminal at Vadinar and Cross-Country Crude Transport Pipeline at an estimated cost of Rs. 5277 crores with a foreign exchange component of Rs. 1686 crores to be implemented by a Joint Venture Company, viz. Bharat Oman Refineries Limited. The Refinery Project is to be mechanically completed within 42 months from the date of approval and commissioned within 6 months after mechanical completion.

(e) and (f). A J.V. agreement has been signed between Bharat Petroleum Corporation Limited and Oman Oil Company. BPCL and Oman Oil Company will contribute 26% each to the equity capital of the JVC. JVC under the name "Bharat Oman Refineries Limited" has been registered with the Registrar of companies on 25.2.1994.

[Translation]

Recruitment in Para-Military Forces

2896. SHRI N.J. RATHVA :
PROF. RASA SINGH RAWAT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Officers and Jawans recruited in para-military forces during the last three years; State-wise;

(b) the details of the forces for which the above recruitments have been made, State-wise;

(c) the places where special recruitment camps were organised during the above period;

(d) the number of candidates belonging to SCs/STs recruited in para-military forces during the above period, State-wise;

(e) whether the above recruitments are in accordance with the reservation proportion;

(f) if not, the reasons therefor;

(g) the steps taken to fill up the reserved vacancies for SCs/STs in the above forces; and

(h) the programme drawn up for recruitment in para-military forces during the current-year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b). Direct recruitment of Officers in the Para Military Forces is made through All India Competitive Examinations. State-wise data of recruitment is not compiled. The following number of Gazetted Officers were recruited during 1992 to 1994 in BSF, CISF, CRPF and ITBP :-

Name of the Force	BSF	CISF	CRPF	ITBP
No. of Officers recruited.	227	52	324	32

The Number of jawans recruited in the Force during 1992 to 1994 is given in the Statement enclosed.

(c) and (h). Recruitment of Constables in the Para Military Forces is made on All India basis. The annual vacancies are allotted to each State/UT on the basis of population, taking into consideration the special needs and circumstances of different areas. Accordingly regular recruitment rallies are held by the Forces all over the country from time to time as a part of the on-going recruitment process.

(d) The number of Gazetted Officers belonging to SC/ST recruited in BSF, CISF, CRPF and ITBP during 1992 to 1994 is under :-

Name of the Force	BSF	CISF	CRPF	ITBP
No. of SC/ST Officers recruited.	57	5	92	6

The number of candidates belonging to SC/ST recruited as jawans in the Forces during the same period is given in the Statement enclosed.

(e) to (g). The recruitments were made in accordance with the reservation policy. The unfilled vacancies meant for SC/ST are filled up during the subsequent recruitments including special recruitment drives.

STATEMENT

Name of the State/UT	The number of Jawan recruited in Central Para-Military Forces during 1992-94									
	Assam Rifles		BSF		CRPF		CISF		ITBP	
	Total	SC/ST	Total	SC/ST	Total	SC/ST	Total	SC/ST	Total	SC/ST
1	2	3	4	5	5	6	7	8	9	10
Andhra Pradesh	97	15	1024	238	1411	604	907	214	18	4
Assam	403	117	762	182	458	411	459	118	19	19
Arunachal Pradesh	95	17	24	5	1	1	33	22	-	-
Bihar	838	14	1751	405	1596	879	1450	442	28	18
Goa	-	-	10	3	14	13	14	1	-	-
Gujarat	-	-	545	133	704	489	611	193	-	-
Haryana	110	11	345	77	150	30	211	30	-	-
Himachal Pradesh	531	155	190	44	275	47	122	25	333	77
Jammu & Kashmir	342	52	1196	185	262	91	214	38	249	40
Karnataka	14	2	949	231	703	268	351	99	-	-

1	2	3	4	5	5	6	7	8	9	10
Kerala	89	1	480	116	127	61	145	21	-	-
Madhya Pradesh	14	11	719	198	1266	668	1124	369	-	-
Maharashtra	-	-	603	142	1206	470	853	178	-	-
Manipur	334	94	74	17	101	71	30	20	9	4
Meghalaya	219	-	50	18	3	3	26	15	-	-
Mizoram	109	79	5	4	-	-	27	21	-	-
Nagaland	896	113	80	37	130	118	21	21	-	-
Orissa	166	159	681	165	749	389	581	221	-	-
Punjab	225	48	429	96	315	260	1136	316	335	78
Rajasthan	77	4	702	176	1031	658	711	257	-	-
Sikkim	108	16	6	1	4	3	14	4	-	-
Tamil Nadu	31	10	1094	268	1011	433	363	71	-	-
Tripura	163	148	191	89	60	60	79	34	20	18
Uttar Pradesh	678	59	1985	452	1053	530	812	159	501	115
West Bengal	94	15	1306	300	1023	398	1283	321	50	9
Andaman & Nicobar Islands	-	-	-	-	-	-	10	10	21	2
Chandigarh	-	-	-	-	74	26	85	14	103	25
Dadra & Nagar Haveli	-	-	-	-	2	2	-	-	-	-
Daman & Diu	-	-	-	-	-	-	-	-	-	-
Delhi	75	8	358	56	217	113	497	95	-	-
Pondicherry	-	-	17	4	-	-	-	-	-	-

Inclusion of Tanwar and Singhadia Castes in BCs List

2897. SHRI BALRAJ PASSI : Will the Minister of WELFARE be pleased to state :

(a) whether any recommendation was made in the Kaka Kalelkar Report of 1955 regarding the inclusion of Tanwar/Singhadia castes in the list of most backward classes;

(b) if so, whether the said castes have been included in the list of backward classes;

(c) if not, the reasons therefor; and

(d) the time by which these castes are likely to be included in the list of backward classes?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) and (c). No Sir. The castes and communities which are included in central List of OBCs is not based

on the recommendations of Kaka Kalelkar Report of 1955. The Central List of OBCs for purpose of reservation consists in the first phase, the castes and communities which are common to both the lists in the report of Mandal Commission and the State Govt's list. Accordingly the Central Government have so far notified the central list of OBCs in respect of 25 States/UTs.

(d) A permanent Commission, namely, National Commission for Backward Classes has been constituted as per the Supreme Court direction for the purposes of entertaining, examining and recommending on requests for inclusion and looking into complaints of over-inclusion and under-inclusion in the lists of Other Backward Classes.

The inclusion of caste Tanwar/Singhadia in the Central List of OBCs in respect of any State/UT, as such will be considered as and when the recommendation of NCBC is received in this regard.